

ORAL

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD
BENCH, ALLAHABAD

(This the 14th **Day of August**, 2018)

Hon'ble Mr. Gokul Chandra Pati, Member (Administrative)

Original Application No.330/337/2018
(U/S 19, Administrative Tribunal Act, 1985)

Smt. Puspa Devi

..... **Applicant**

By Advocate: **None**

Versus

1. Union of India & ors.

..... **Respondents**

By Advocate: **Shri Sanjeev Kumar Pandey**

O R D E R

List revised. None present for the applicant. Shri Sanjeev Kumar Pandey, Advocate is present for the respondents.

2. From the perusal of the records, it is evident that on the last occasion i.e. on 09.07.2018 none was present on behalf of the applicant. It appears that applicant is not interested to pursue the case. Accordingly, the Original Application is dismissed in default and for non prosecution.

(Gokul Chandra Pati)
Member (A)

Sushil